

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 2680/2021

[Arising out of impugned final judgment and order dated 23-02-2021 in CRMWP No. 1797/2021 passed by the High Court of Judicature at Allahabad]

SAHEENBANO & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

IA No. 87899/2021 - EXEMPTION FROM FILING O.T.

Date : 03-03-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) Mr. Amol Chitravanshi, Adv.(N/P)
 Ms. Mridula Ray Bharadwaj, AOR(N/P)

For Respondent(s) Mr. Bhakti Vardhan Singh, AOR
 Ms. Prachi Bajpai, AOR

UPON hearing the counsel, the Court made the following
O R D E R

None has entered appearance on behalf of the petitioner.

Re-list on 05.03.2025.

(BABITA PANDEY)
AR-CUM-PS

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR